

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/553/(IB)/2017  
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY LTD  
NAME OF THE RESPONDENT(S) : PARAGON STEEL PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. V. Har Kumar for Dyar & Thais	for Applicant	
2. N. Chandra Kumar	for IRP	

V. Har Kumar  
for Dyar & Thais

**ORDER**

Counsel for the applicant present. Counsel for IRP present and stated that he has not received copy of CA 38/2017 filed before the Adjudicating Authority. Counsel for the applicant is directed to furnish copy of the CA to the IRP. Time is enlarged at request for filing counter by the respondent and also for making submissions by both the sides. Put up on 05.12.2017 at 10.30 A.M.

—sel—  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**